NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

TP 70/16

CP 76/14

Hearing

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CD 76/14	TP 70/16	Hearing	397-398	Murugayah Kanapasthy & 2 Ors. Vs	

SL.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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3) 1	YRINAL SHANKAR	Petitiones.	Moenel

Malind Properties Pvt. Ltd. & 5 Ors.

Counsel for petitioner is present. R-6 is present in person. Representative of R-1 to 3 and R-5 is present. Await notice of R-4. Counsel for petitioner informed the Tribunal that the matter is on the talks of compromise and requested two weeks' time. R-6 opposed to grant of time.

Time granted as a last chance to 31.05.2017.

MEMBER (J)

98806 41071

MEMBER (T)